

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2239/2014**

**New Delhi, this the 03<sup>rd</sup> day of August, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Nagendra Singh (Roll No. 2201021254),  
Recruit SI (Ex.) in Delhi Police,  
HC(Ex.) in Delhi Police,  
PIS No. 28030485  
Aged about 32 years,  
S/o Sh. Braj Pal Singh,  
R/o A-17, PS Geeta Colony,  
Delhi-31. ... Applicant  
(By Advocate : Sh. Anil Singal)

Versus

1. Staff Selection Commission,  
Through its Chairman,  
C.G.O Complex, Lodhi Road,  
New Delhi-110003.
2. Commissioner of Police,  
PHQ, IP Estate, New Delhi. ... Respondents  
(By Advocate : Sh. S.M. Arif for R-1 and Ms. Rashmi Chopra for R-2)

**ORDER (ORAL)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicant has submitted that the relief prayed for in this OA has been granted by the respondents. In view of the aforesaid submission, this OA has become infructuous and is dismissed as such.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

/ns/